

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/864/Admin/2025/5३१

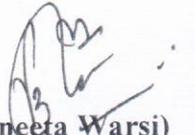
25 November, 2025

OFFICE ORDER

Consequent upon his selection, Sh. Harish Arora, Assistant Manager (Finance), National Textile Corporation Limited is hereby appointed as Accounts Officer at National Green Tribunal, Principal Bench, New Delhi, on deputation basis, initially for a period of one year w.e.f. 21.11.2025 (F/N). The pay allowances, perks and privileges as permissible to Sh. Harish Arora would be admissible to him in the National Green Tribunal, as per the option exercised by him, as per the relevant Rules.

The terms & conditions for the deputation of Sh. Harish Arora will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

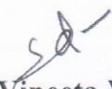

(Vineeta Warsi)
Registrar General


To.

Sh. Harish Arora,
Accounts Officer
NGT,PB, New Delhi

Copy to:

1. The Manager (HR), National Textile Corporation Limited, Core -IV, Scope Complex,7- Lodhi Road, New Delhi-110003
2. The Director, P&L Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
4. DDO, NGT (PB), New Delhi
5. PS to Hon'ble Chairperson.
6. PA to Registrar General, NGT (PB), New Delhi
7. RTI Cell, NGT (PB), New Delhi
8. Computer Section for updation on NGT website
9. Guard file (Admin)


(Vineeta Warsi)
Registrar General